## GOVERNMENT OF INDIA MINISTRY OF CULTURE RAJYA SABHA UNSTARRED QUESTION NO.181. ANSWERED ON 20.7.2021

## **MONUMENTS IN ANDHRA PRADESH**

181 SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of Culture Be pleased to state:

- (a) whether it is a fact that there are more than 120 Centrally protected monuments in Andhra Pradesh to be protected by ASI;
- (b) whether there is any proposal before the ASI to provide world-class facilities at monuments on its own or on PPP mode;
- (c) if so, the details of such monuments identified by ASI; and
- (d) efforts being made by ASI to undertake conservation and development of important monuments/sites in Andhra Pradesh on the lines it has done with regard to Humayun's Tomb, Mubarak Shah's Gumbad in Delhi?

## **ANSWER**

## THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION (SHRI G.KISHAN REDDY)

- (a) Yes Sir, There are 135 Centrally Protected Monuments/Sites in the state of Andhra Pradesh.
- (b) Providing amenities and facilities at centrally protected monuments/sites and
   & upgradation thereof is a continuous phenomenon.
  - Three monuments of Andhra Pradesh namely (i) Monuments at Nagarjunakonda, District Guntur (ii) Budhhist Remains at Salihundam, District Srikakulam, and (iii) Veerabhadra Temple at Lepakshi in District Anantapuram have been identified as Adarsh Smark for providing additional facilities like Wi-Fi, Cafeteria, Interpretation centre, Brail signages, Illumination, etc. Further, Fort at Gandikota has been included in the Adopt-a-Heritage scheme of Ministry of Tourism, which is PPP mode.
- (d) Conservation. Preservation and environmental development in and around Centrally Protected Monuments/Sites is taken up according to annual conservation programme drawn on the basis of need and priority.

\*\*\*\*\*